




आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 02.06.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 758/Chd/25	KLG Jewellers	A	25.05.2026	02.06.2026	Dismissed
2	ITA No. 1702/Chd/25	Ek Omkar Samaj Balai Sanstha	A	14.05.2026	02.06.2026	Allowed
3 & 4	ITA Nos. 1120 & 1121/Chd/25	Sh. Jaswinder Singh	A	25.05.2026	02.06.2026	Allowed
5 & 6	ITA Nos. 625 & 626/Chd/26	Jiva Institute of Vedic Science	A	26.05.2026	02.06.2026	Allowed
7	ITA No. 1521/Chd/25	Karnail Singh	A	01.06.2026	02.06.2026	Dismissed
8	ITA No. 1532/Chd/25	ITO Vs Hatinder Kumar	A	01.06.2026	02.06.2026	Dismissed
9	ITA No. 1533/Chd/25	ITO Vs Gurdas Ram and Co.	A	01.06.2026	02.06.2026	Dismissed
10 & 11	ITA Nos. 337 & 338/Chd/26	Gur Aasra Trust	A	27.05.2026	02.06.2026	Allowed
12 to 14	ITA Nos. 1790, 1800 & 1801/Chd/25	Kunal Chauhan	A	27.05.2026	02.06.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1705/Chd/25	M/s Verma Electric Store	B	19.05.2026	02.06.2026	Partly Allowed
2	ITA No. 115/Chd/23	Late Sh. Satinder Singh through LH Smt. Surinder Kaur	B	20.05.2026	02.06.2026	Partly Allowed
3	ITA No. 1814/Chd/25	Tushita Retreat Public Charitable Society	B	25.05.2026	02.06.2026	Allowed
4	ITA No. 1813/Chd/25	The Berchah Church of God	B	25.05.2026	02.06.2026	Allowed
5	ITA No. 1303/Chd/25	M/s Prontos P. Ltd.	B	20.05.2026	02.06.2026	Partly Allowed
6	ITA No. 513/Chd/26	Raadhiya Industries P. Ltd.	B	25.05.2026	02.06.2026	Partly Allowed
7	ITA No. 629/Chd/26	M/s Winsome Foundation	B	27.05.2026	02.06.2026	Allowed
8	ITA No. 135/Chd/25	Sh. Satbir Singh Khatra	B	21.05.2026	02.06.2026	Allowed


Assistant Registrar